

HIGH COURT OF SIKKIM
GANGTOK

No. 226/HCS

Dated.: 30.6.18

OFFICE ORDER

In supersession of Office Order No. 304/HCS dated 07.10.2016, the District and Sessions Judge (West) at Gyalshing is hereby given additional charge as Judge, Fast Track Court for the South & West Districts and the District and Sessions Judge (Special Division -II) at Gangtok is given additional charge as Judge, Fast Track Court for the East & North Districts to deal with all the pending cases under Section 376, IPC falling within their respective jurisdictions.

Further, the date of the additional charge of Fast Track Court for the District & Sessions Judge (West) at Gyalshing will be retrospective from the date of his posting and for the District and Sessions Judge (Special Division -II) at Gangtok from the date he assumes the additional charge of Judge, Fast Track Court (East & North) at Gangtok.

By Order,

Sd/-
REGISTRAR


Memo No. V (205) Confdl/HCS/ 4790-824

Dated: 30.6.18

Copy to:

1. The District and Sessions Judge (West) at Gyalshing, West Sikkim.
2. The District and Sessions Judge (Special Division -II) at Gangtok, East Sikkim.
3. The Legal Remembrancer-cum- Secretary, Law Department, Government of Sikkim, Gangtok.
4. The District and Sessions Judge (North) at Mangan.
5. The District and Sessions Judge (East) at Gangtok.
6. The District and Sessions Judge (South) at Namchi.
7. The District & Sessions Judge (Spl. Div- I) at Gangtok.
8. The Chief Judicial Magistrate -cum- Civil Judge (South) at Namchi.
9. The Chief Judicial Magistrate-cum-Civil Judge (North) at Mangan.
10. The Chief Judicial Magistrate -cum- Civil Judge (East) I/C at Gangtok.
11. The Chief Judicial Magistrate -cum- Civil Judge (West) at Gyalshing.
12. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
13. The Civil Judge-cum- Judicial Magistrate, Chungthang Sub- Division, North Sikkim.
14. The Civil Judge-cum- Judicial Magistrate, Soreng Sub -Division, West Sikkim.
15. The Civil Judge-cum- Judicial Magistrate, Jorethang Sub -Division, Incharge, South Sikkim.
16. The Civil Judge-cum- Judicial Magistrate, Yangang Sub -Division, Incharge, South Sikkim.

17. The Civil Judge-cum- Judicial Magistrate, Rangpo Sub -Division, Incharge, East Sikkim.
18. The Civil Judge-cum- Judicial Magistrate, Rongli Sub -Division, Incharge, East Sikkim.
19. The Civil Judge-cum- Judicial Magistrate (South) at Namchi.
20. The Civil Judge-cum- Judicial Magistrate (West) at Gyalshing.
21. The Civil Judge-cum- Judicial Magistrate (North) at Mangan.
22. The Additional Chief Secretary-cum- Principal Secretary, Home Department, Government of Sikkim, Gangtok.
23. The Special Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
24. The Special Secretary, Home Department, Government of Sikkim for publication in Government Gazette.
25. The Additional Registrar -cum- PPS to Hon'ble Chief Justice, High Court of Sikkim, Gangtok.
26. The PPS to Hon'ble the Judge, High Court of Sikkim, Gangtok.
27. The P.S to Hon'ble Judge, High Court of Sikkim.
28. All Section In-charge, High Court of Sikkim, Gangtok.
29. The Computer Cell, High Court of Sikkim, Gangtok for uploading the same in the website of High Court of Sikkim.
30. Personal file &
31. Guard file.


30.08.2018
REGISTRAR